

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.558/2004

this the 4th day of March, 2004

**Hon'ble Shri Kuldip Singh, Member (J)**  
**Hon'ble Shri S. A. Singh, Member (A)**

Ms.Poonam Kharbanda  
B-7, Shopping Complex,  
Shankar Garden,  
New Delhi-110008.

...Applicant.

(By Advocate:Shri S.N.Anand)

Vs.

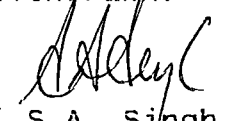
1. Union of India Through  
Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi.
2. The Director,  
Directorate of Forensic Sciences,  
Government of India,  
Ministry of Home Affairs  
Block No.11, 3/4th Floor  
CGO Complex, Lodhi Road,  
New Delhi-110003.
3. The Government Examiner of Questioned Documents,  
Now Directorate of Forensic Sciences,  
(Formerly Bureau of Police Research and  
Development) Government of India,  
Ministry of Home Affairs  
Railway Board Building,  
Shimla-171003.
4. Shri N.C.Sood,  
The Government Examiner of Questioned Documents,  
Now Directorate of Forensic Sciences,  
(Formerly Bureau of Police Research and  
Development) Government of India,  
Ministry of Home Affairs  
Railway Board Building,  
Shimla-171003.

... Respondents.

**O R D E R (ORAL)**

By Shri Kuldip Singh

Learned counsel for the applicant seeks  
permission to withdraw the OA with liberty to file fresh  
OA. Permission granted. Accordingly, OA is dismissed as  
withdrawn.

  
( S.A. Singh )  
Member (A)

  
(Kuldip Singh)  
Member(J)

/kdr/